Annexure-7

Bliss Villa (Delhi) Private Limited

Date of commencement of CIRP : 11.08.2026

List of Creditors (Version 2.0) drawn as on: 09.10.2026

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of claim Received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer, Ward 5(1)	Central Government	07.09.2026	₹ 4,21,727	₹ 3,73,210	Operational Creditor/Unsecured	No	NA	₹ -	₹ -	₹ 48,517	₹ -	
	Total			**₹ 4,21,727**	**₹ 3,73,210**				**₹ -**	**₹ -**	**₹ 48,517**	**₹ -**	
Note													
1	The admissibility and quantum of this claim are subject to revision/modification based on the additional information and records, particularly relating to appeal(s) against the claimed amount, if any. Further, an amount of Rs. 48,517/- has been kept under verification pursuant to non receipt of information/documents from the claimant.												